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Subj. Order req. re-constitution of Link Roster of Civil Courts/Tribunal (SE)

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST), DISTRICT COURTS
COMPLEX, SAKET, NEW DELHI.**

ORDER No. 272/2019 Dated: 20.02.2019

Consequent upon posting and transfer order and in super-session of earlier Order No. 228 dated 22.11.2017, the following Link Roster is hereby reconstituted to dispose of urgent matters/miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:

A. Civil Courts/Tribunal

S. No	Name of the Judicial Officer (Col. No. 1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial Officer	5 th Link Judicial Officer	6 th Link Judicial Officer	7 th Link Judicial Officer
1	Ms. Hardeep Kaur, PO MACT	Ms. Neelofer Abida Perveen ADJ-04	Sh. Sanjay Sharma-II ADJ-05	Sh. Mohinder Virat, ADJ-02	Sh. Vipin Kumar Rai ADJ-06	Sh. Naresh Kumar Laka ADJ-03	Ms. Surya Malik Grover ADJ-01	Ms. Vandana Jain, ADJ-07
2	Ms. Neelofer Abida Perveen ADJ-04	Sh. Sanjay Sharma-II ADJ-05	Sh. Mohinder Virat, ADJ-02	Sh. Vipin Kumar Rai ADJ-06	Sh. Naresh Kumar Laka ADJ-03	Ms. Surya Malik Grover ADJ-01	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur, PO MACT
3	Sh. Sanjay Sharma-II ADJ-05	Sh. Mohinder Virat, ADJ-02	Sh. Vipin Kumar Rai ADJ-06	Sh. Naresh Kumar Laka ADJ-03	Ms. Surya Malik Grover ADJ-01	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur PO MACT	Ms. Neelofer Abida Perveen ADJ-04
4	Sh. Mohinder Virat, ADJ-02	Sh. Vipin Kumar Rai, ADJ-06	Sh. Naresh Kumar Laka ADJ-03	Ms. Surya Malik Grover ADJ-01	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur PO MACT	Ms. Neelofer Abida Perveen ADJ-04	Sh. Sanjay Sharma-II ADJ-05
5	Sh. Vipin Kumar Rai ADJ-06	Sh. Naresh Kumar Laka ADJ-03	Ms. Surya Malik Grover ADJ-01	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur PO MACT	Ms. Neelofer Abida Perveen ADJ-04	Sh. Sanjay Sharma-II ADJ-05	Sh. Mohinder Virat, ADJ-02
6	Sh. Naresh Kumar Laka ADJ-03	Ms. Surya Malik Grover ADJ-01	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur PO MACT	Ms. Neelofer Abida Perveen ADJ-04	Sh. Sanjay Sharma-II ADJ-05	Sh. Mohinder Virat, ADJ-02	Sh. Vipin Kumar Rai ADJ-06
7	Ms. Surya Malik Grover ADJ-01	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur PO MACT	Ms. Neelofer Abida Perveen ADJ-04	Sh. Sanjay Sharma-II ADJ-05	Sh. Mohinder Virat, ADJ-02	Sh. Vipin Kumar Rai ADJ-06	Sh. Naresh Kumar Laka ADJ-03
8	Ms. Vandana Jain, ADJ-07	Ms. Hardeep Kaur PO MACT	Ms. Neelofer Abida Perveen ADJ-04	Sh. Sanjay Sharma-II ADJ-05	Sh. Mohinder Virat, ADJ-02	Sh. Vipin Kumar Rai ADJ-06	Sh. Naresh Kumar Laka ADJ-03	Ms. Surya Malik Grover ADJ-01

20.2.19
(GIRISH KATHPALIA)
District and Sessions Judge (SE)
New Delhi.

No. Judl./F.58/Committee/SED/2019/ 2522-2548

Dated, New Delhi the 21/02/19

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District and Sessions Judge, (SE)
New Delhi.